## ANNEXURE-5

Name of the corporate debtor: M/s A M Vinyl Private Limited;
Date of commencement of liquidation: 06.07.2020;
List of stakeholders as on: 31.12.2021
List of Operational creditors (Government Dues)

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TA PARTIES	Electricity Jaip	GST	Foreign Trade Development Officer	Income Tax Department	RIICO Ltd. (Water)	RIICO Ltd. (Land)	Department	
IBBI/PA002 TO	Jaipur Vidyut Vitran Vigam 14d. (Electricity)	Assistant Commissioner, Commercial Taxes Department, Circle-B, Bhiwadi, Dist-Alwar- 301019	Ministry of Commerce & Industry, Office of the & Industry, Office of the Additional Director General of Foreign Trade (CLA), A-Wing, I.P Bhavan, I.P. Estate, New Delhi	Assistant Commissioner of Income Tax, Circle 1(1), New Delhi	RIICO Ltd. (Water)	RIICO Ltd. (Land)	Government	Details of Claimant
	U40109RJ2000SGC016486				U13100RJ1969SGC001263	U13100RJ1969SGC001263	Identification No.	ınt
	08.08.2020	07.08.2020	05.08.2020	05.08.2020		31.07.2020	Date of receipt	Details of claim received
	14,97,354/-	104,84,85,395/-	1,70,52,660/	41,58,17,675/-	2,98,687/-	25,29,199/-	Amount claimed	aim received
	14,97,354/-	104,84,85,395/	1,70,52,660/-	2,16,61,995/-	2,98,687/-	25,29,199/-	Amount of claim admitted	De
	00	8	00	00	00	00	Nature o	ails of cla
		10,24,04,453/-	31,87,154/-	74,556/-	1.	1	Amount covered Nature of by lien or claim attachment pending disposal	Details of claim admitted
	No	Removed	No, Pending for disposal	No, Pending for disposal	No	No	Whether lien / attachment removed? (Yes/No)	
	0.14%	96.00%	1.56%	1.98%	0.03%	0.23%	% share in total amount of claims admitted	
		1		40,07,39,960/-	1		Amount of contingent claim	
	1				,	,	any mutual dues, that may be set off	Amount of
	,					1	Amount of claim rejected	
	,		r		1	1	Amount of claim under verification	
	Amount admitted	Amount Admitted	Amount admitted	Amount admitted as demand exsist during the CIR process the order us 143(3) of IT Act 07.12.019 is challenge therefore the amount Rs. 40,07,39,960/- treated as contigent.	Amount admitted	Amount admitted	Remarks, if any	

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2	Employees State Insurance Corporation	Employees State Insurance Corporation	Employees State Insurance Corporation	Employees State Insurance Corporation
	Employees State ESI, Ministry of Labour Insurance Corporation & Employment, Govt. of India	Employees State ESI, Ministry of Labour Insurance Corporation & Employment, Govt. of India	Employees State ESI, Ministry of Labour Insurance Corporation & Employment, Govt. of India	Employees State ESI, Ministry of Labour Insurance Corporation & Employment, Govt. of India
10181	of -	of -	of .	of .
	07.12.2021	07.12.2021	07.12.2021	07.12.2021
148,61,99,562/-	18,918/-	39,463/-	2,81,532/-	178679/-
109,20,43,882/-	18,918/-	39,463/-	2,81,532/-	178679/-
	OC	90	ОС	8
	1			1
	No	No	N <sub>o</sub>	No
100%		0.01%	0.02%	0.02%
40,07,39,960/-	1	ı	ı	t.
	1	1	1	,
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	1	1	1	
	Amount admitted	Amount admitted	Amount admitted	Amount admitted

₹ (IBBI/PA002 ¥ )

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Anup Kumar
Anup Kumar
Anup Kumar
Anup Kumar

Liquidator of M/s A M Vinyl Pvt. Ltd.
Liquidator of M/s A M Vinyl Pvt. Ltd.
IP Regd. No. IBBI/IPA-002/IP-N00333/2017-18/10911
734, Lawyers Chamber Block, Western Wing,
Tis Hazari Court, Delhi-110054
Email Id:- sachanlawanalyst@gmail.com